

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 474
ANSWERED ON 6TH APRIL, 2017

EXEMPTION OF TOLL TAX FOR LOCAL RESIDENTS

*474. SHRI MANOJ TIWARI:
SHRI PARESH RAVAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सड़क परिवहन और राजमार्ग मंत्री

- (a) whether the Government is considering to reduce the toll fees on National Highways across the country and if so, the details thereof;
- (b) whether the residents living in the areas near all the toll plazas are exempt from toll tax;
- (c) if so, the details of the cases relating to the recovery of toll tax forcibly from the local people registered during the last two years; and
- (d) the names of the sections under which the Government has registered cases in all these matters against the guilty toll plaza employees?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 474 FOR ANSWER ON 06.04.2017 ASKED BY SHRI MANOJ TIWARI AND SHRI PARESH RAVAL REGARDING EXEMPTION OF TOLL TAX FOR LOCAL RESIDENTS

(a) No, Madam.

(b) No, Madam. User fee is being levied and collected at fee plazas for the use of a section of National Highways as per NH Fee Rules and provisions of the Concession/ Contract Agreement. However, as per extant NH Fee Rule 2008, for local personal vehicles of residents residing within 20 kilometre from a fee plaza, user can avail a monthly pass (for unlimited trips) on payment (Rs 245 for FY 2017-18).

(c) & (d) Any complaint of incorrect collection of user fee or not giving of any of applicable exemption, available at a plaza is being promptly acted upon by the executing agency. On the complaints, financial penalties in accordance with provision of relevant Concession/Contract Agreement, is imposed. Since, action is to be taken as per Concession/Contract Agreement, the executing agency does not register cases against the plaza employees.
